

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2048
TO BE ANSWERED ON 29th DECEMBER, 2017**

PIP PROCESS UNDER NHM

2048. SHRI RAMDAS C. TADAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Programme Implementation Plan (PIP) process under the National Health Mission (NHM) entails mandatory training and use of specific software and if so, the details thereof;
- (b) whether the Government has sanctioned funds to the States for PIP training and software use; and
- (c) if so, the details thereof along with the steps taken/being taken by the Government to monitor the use of the said software?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): At present, Programme Implementation Plan (PIP) process under the National Health Mission (NHM) neither entails mandatory training and use of specific software nor monitoring the use of any PIP software.

However, under NHM support is provided to States/ UTs for preparation of Health Action Plan which can be utilised for PIP preparation, including training therefor. The details of funds provided under NHM for Health Action Plan for the FY 2017-18 are at Annexure.

**Statement showing State-wise SPIP Approvals for the component Health Action Plans (B.7)
under NHM for the F.Y. 2017-18**

Rs. In Lakhs

S. No.	Name of the State/UTs	SPIP Approvals
A. High Focus States		
1	Bihar	39.70
2	Chattisgarh	66.20
3	Himachal Pradesh	26.95
4	Jammu & Kashmir	0.00
5	Jharkhand	24.58
6	Madhya Pradesh	55.95
7	Orissa	27.28
8	Rajasthan	23.75
9	Uttar Pradesh	50.00
10	Uttarakhand	0.00
	Sub Total	314.41
B. NE States		
11	Arunachal Pradesh	0.00
12	Assam	31.40
13	Manipur	127.00
14	Meghalaya	12.00
15	Mizoram	28.00
16	Nagaland	42.00
17	Sikkim	6.00
18	Tripura	0.00
	Sub Total	246.40
C. Non-High Focus States		
19	Andhra Pradesh	67.50
20	Goa	0.00
21	Gujarat	41.80
22	Haryana	21.00
23	Karnataka	43.10
24	Kerala	2.76
25	Maharashtra	195.60
26	Punjab	10.00
27	Tamil Nadu	0.00
28	Telangana	23.00
29	West Bengal	0.00
	Sub Total	404.76
D. Small States/UTs		
30	Andaman & Nicobar Islands	0.00
31	Chandigarh	1.00
32	Dadra & Nagar Haveli	0.00
33	Daman & Diu	0.00
34	Delhi	0.00
35	Lakshadweep	0.50
36	Puducherry	2.00
	Sub Total	3.50
	Grand Total	969.07

1. SPIP stands for State Program Implementation Plan.
2. The above figures are as per FMR reported by State/UTs.